



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 11/2010	TP 19/16	For Hearing	397/ 398	Mr. C. Kanakasabapathy & Anr. Vs Jet Fastners Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S.M. BHAT 9845588950 9886588567	3 rd Petitioner (MANIVANAN)	
	BONNY KARYAPA 8884321353	1, 3, 4, 5 RESPONDENT	

Counsel for petitioners is present. Shri S.M. Bhat, Advocate has filed vakalat for Petitioner No.3 as an additional counsel. Counsel for R-1, 3 to 5 is present. Counsel for petitioner requested time to submit arguments. This is a matter relating to 2010. It is the oldest matter pending in this Tribunal. Counsel for both parties are directed to submit arguments on the next date of hearing and no further adjournment will be given.

List it on 09.11.2017.


MEMBER (J)


MEMBER (T)